



## **HARYANA LEGISLATIVE ASSEMBLY**

**August Session 2025**

**Un-Starred Questions**

**26th August, 2025**

----

**Total Question - 40**

----

### **Law Regarding Allocation and Expenditure of Haryana SC Vikas Nidhi Yojana Funds**

**81 Sh. Shishpal Keharwala (Kalanwali):**

Will the Chief Minister be pleased to state:-

a) whether any law has been formulated by the Government for the utilisation of Haryana Scheduled Castes Vikas Nidhi Yojana for proper allocation and management of financial resources, in order to ensure that the fund does not lapse without expenditure at the end of the financial year and to facilitate effective implementation of the allocated schemes of Scheduled Castes development at the ground level by the planning department of all departments of Government; if so, the details thereof; and

b) if not, whether there is any proposal under consideration of the Government to formulate such a law togetherwith the details thereof ?

----

### **Numbers of Cases of Various Crimes**

**82 Sh. Aditya Devilal (Dabwali):**

Will the Chief Minister be pleased to state: -

a) the year-wise number of incidents of murder, rape, gang rape, kidnapping, dacoity, robbery, crimes against women, crimes against traders and crimes against persons belonging to Scheduled Castes registered by the Government in the State from the year 2019 to 31 July 2025 togetherwith the action taken by the Government in these cases alongwith the year-wise detailed information thereof; and

b) whether any concrete plan/strategy and action plan has been prepared by the Government for the safety of traders and the general public to prevent recurrence of such incidents; if so, the detailed information thereof?

----

### **Number of Registered Cases against Drug Traffickers**

**83 Sh. Aditya Devilal (Dabwali):**

Will the Chief Minister be pleased to state: -

a) whether it is a fact that the problem of drug abuse is continuously increasing in the State; if so, the number of youths who died due to drug addiction from 1 January 2019 to July 2025 in State togetherwith the action taken by the Government against the culprits alongwith the district-wise details thereof; and

b) the number of cases registered against drug traffickers in the State from the year 2019 to 2025 and the quantity of drugs seized togetherwith the number of such persons convicted by the court alongwith the district-wise details thereof?

----

### **Details of Beneficiaries under Scholarship Schemes**

**84 Ch. Aftab Ahmed (Nuh):**

Will the Higher Education Minister be pleased to state:-

a) the scheme-wise number of students who have benefited under various scholarship schemes in all college institutions in Nuh district from April, 2019 to April, 2025 togetherwith the detailed information thereof; and

b) the scheme-wise, district-wise and year-wise number of students of

Government Colleges in State, who have benefited from various scholarship schemes during the period from April 2019 to April 2025 togetherwith the details thereof?

----

### **To Fill-up the Vacant Posts of Teachers**

**85 Ch. Aftab Ahmed (Nuh):**

Will the School Education Minister be pleased to state: -

a) the district wise number of Government schools in the State as on 01.04.2025 togetherwith the number of sanctioned posts in each category alongwith the number of vacant posts in each category;

b) whether there is any proposal under consideration of the Government to fill-up the vacant posts of Government schools in district Nuh; if so, the time by which these are likely to be filled-up; and

c) if not, the reasons for which these vacant posts are not being filled?

----

### **The Expenditure Incurred on Organization of Government Programmes**

**86 Sh. Bharat Bhushan Batra (Rohtak):**

Will the Chief Minister be pleased to state: -

(a) the total expenditure incurred by the Government from 13.04.2024 to 31.07.2025 on organizing Government programmes such as various public meetings, conferences and other events, including publicity related to meetings of Ministers; and

(b) the total number of meetings held by the Hon'ble Chief Minister and other Ministers during the abovesaid period togetherwith the expenditure incurred on arrangements of such meetings such as tents, loudspeakers, pandals, chairs, lighting systems, transportation and decorations etc.?

----

### **Details of Charge-sheeted Officers/ Officials**

**87 Sh. Bharat Bhushan Batra (Rohtak):**

Will the Public Health Engineering Minister be pleased to state: -

a) whether it is a fact that the 42 Officers/Officials of Public Health Engineering Department, Rohtak were charge-sheeted in July, 2025; if so, the name-wise details thereof;

b) whether those Officers/Officials executed civil works without following the tender procedure and instead issued offline work orders for the same; and

c) the number of said works executed through offline work orders togetherwith the details thereof?

----

### **The Number of Persons Employed Under HKRN**

**88 Sh. Induraj Singh Narwal (Baroda):**

Will the Minister of State for Youth Empowerment & Entrepreneurship be pleased to state:-

a) the posts on which appointments have been made and the number of persons employed by the Government under the Haryana Kaushal Rozgar Nigam till date; and

b) whether any quota has been fixed by the Government for any category in the abovesaid appointments; if so, the details of the categories, the percentage of quota allotted to each togetherwith the benefits accrued to each category alongwith the complete details thereof?

----

### **To Install Tubewell for Drainage of Sem and Rain Water**

**89 Sh. Naresh Selwal (Uklana):**

Will the Irrigation & Water Resources Minister be pleased to state:-

a) the provisions made by the Government for drainage of sem and rainwater from village Sabarwas-Kumharia;

b) whether it is a fact that the tubewells installed for this purpose are not functioning properly; and

c) if so, the reasons for non-functioning of the abovesaid tubewells togetherwith the time by which these tubewells are likely to be made operational?

----

### **To Shift the Old Vegetable Market**

**90 Sh. Naresh Selwal (Uklana ):**

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

a) whether it is a fact that a new vegetable market has been constructed in Uklana Mandi at a cost of several crores of rupees, but it has not been made operational so far;

b) whether it is also a fact that the old vegetable market is congested, with no proper passage for trucks or vehicles, causing frequent traffic jams; if so, the reasons for not shifting the old vegetable market to the new premises till date; and

c) the time by which the old vegetable market is likely to be shifted to the new vegetable market?

----

### **To Fill-up the Vacant Posts of Doctors and Para-Medical Staff**

**91 Sardar Mandeep Chatha (Pehowa):**

Will the Health Minister be pleased to state: -

a) whether it is a fact that the building of Pehowa Urban PHC is already constructed but there is shortage of Doctors and Para-Medical Staff; and

b) if so, the time by which Doctors and Para-Medical Staff are likely to be posted in the abovesaid PHC?

----

### **To Make Arrangements for Pilgrims**

**92 Sh. Harinder Singh (Hodal):**

Will the Development & Panchayats Minister be pleased to state: -

(a) whether any works are being undertaken by the Government in Hodal Assembly Constituency for the upcoming 2026 Braj Chaurasi Kos Parikrama to facilitate the pilgrims, such as arrangements for their stay and installation of lights along the Parikrama route; and

(b) if so, whether the abovesaid works are likely to be completed before the commencement of the pilgrimage?

----

### **To Beautify the Ponds**

**93 Sh. Harinder Singh (Hodal):**

Will the Urban Local Bodies Minister be pleased to state the time by which the works for beautification and to solve the problem of overflow of Gohdara wali pond (Johad) and Haridas Mandir wali pond (Johad) in Hodal Municipal Council are likely to be executed ?

----

### **The Details of the Green Manure**

**94 Sh. Ghanshyam Dass (Yamunanagar):**

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

- a) the district wise details of the acreage of land in which the green manure is sown in State during the last two years i.e. 2023-2024 and 2024-2025; and
- b) whether it is a fact that the said green manure was sown less in 2024-2025 in comparison to 2023-2024; if so, the reasons thereof?

----

### **To Control Stray Animals, Dogs and Monkeys**

**95 Sh. Ghanshyam Dass (Yamunanagar):**

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether it is a fact that problems are being caused by stray animals, stray dogs and monkeys to the people living in area falling under the Municipal Corporation, Yamunanagar; and
- b) whether there is any proposal under consideration of the Government to control the abovesaid animals and solve the said problem togetherwith the details thereof alongwith the time by which the area of Municipal Corporation, Yamunanagar is declared as stray animals, dogs and monkey free?

----

### **The Total Number of Medical Colleges**

**96 Smt. Geeta Bhukkal (Jhajjar):**

Will the Medical Education & Research Minister be pleased to state: -

- a) the total number of Medical Colleges in State togetherwith the district-wise details of Private and Government colleges;
- b) the number of seats sanctioned in such Government Colleges and Private Colleges separately;
- c) the number of seats reserved for SC/Handicapped/EWS categories in MBBS and Post Graduate degree courses in abovesaid colleges; and
- d) the annual fee structure for MBBS in Government Colleges and Private Colleges?

----

### **To Fill-up the Vacant Posts of Anganwadi Workers and Helpers**

**97 Smt. Geeta Bhukkal (Jhajjar):**

Will the Woman & Child Development Minister be pleased to state: -

- a) the total number of Anganwadi Centres sanctioned in the State togetherwith the district-wise and block-wise details thereof;
- b) the number of sanctioned posts of Anganwadi Workers and Helpers in the State togetherwith district-wise and block-wise details thereof;
- c) the number of filled-up posts of Anganwadi Workers and Helpers in the State togetherwith district-wise and block-wise details thereof; and
- d) the action being taken by the Government to fill-up the vacant posts of Anganwadi Workers and Helpers to strengthen and ensure proper implementation of Integrated Child Development Services (ICDS) in the State?

----

### **To Open an Ayurvedic College**

**98 Sh. Anil Yadav (Kosli):**

Will the Ayush Minister be pleased to state: -

a) whether it is a fact that the Director General, Ayush Department, in the feasibility report, has considered demand of opening an Ayurvedic College in village Bhakli, to be feasible; and

b) if so, whether there is any proposal under consideration of the Government to open an Ayurvedic College in village Bhakli togetherwith the time by which the abovesaid proposal is likely to be materialized?

----

### **To Lay Down Sewerage and Clean Drinking Water Pipelines**

**99 Sh. Anil Yadav (Kosli):**

Will the Public Health Engineering Minister be pleased to state the number of demands made, the number of pipelines sanctioned, the number of pipelines completed and the number of pipelines pending for supply of both sewerage and clean drinking water in Kosli Assembly Constituency from the year 2014—15 till to date?

----

### **Establishment of Range Offices**

**100 Smt. Pooja (Mullana ):**

Will the Jails Minister be pleased to state whether it is a fact that the Haryana Prison Rules, 2022 mandates for establishment of Range Offices in State; if so, the time by which such Offices are likely to be established?

----

### **Treatment of Patients of Muscular Dystrophy**

**101 Smt. Pooja (Mullana ):**

Will the Health Minister be pleased to state: -

a) the Government Hospitals where the patients of Muscular Dystrophy are treated in State;

b) the present number of patients of Muscular Dystrophy in State; and

c) the reasons for which income proof of family is required in Government Hospitals in case of treatment of Muscular Dystrophy patients?



----

### **To Provide Basic Infrastructure**

**102 Smt. Pooja (Mullana ):**

Will the School Education Minister be pleased to state whether it is a fact that the Government Primary Schools in village Mohri, Mirzapur and Bichpadi in Mullana Assembly Constituency lack basic infrastructure like boundary wall, washroom etc.; if so, the time by which construction of these basic infrastructure is likely to be completed?

----

### **To Construct Water Works**

**103 Sh. Randhir Panihar (Nalwa):**

Will the Public Health Engineering Minister be pleased to state the time by which the following works are likely to be completed:-

- a) construction of water works at Barri;
- b) construction of water works at Talwandi Badshapur pump house; and
- c) establishment of boosting station at Rawat Khera, Vishnu Dhani?

----

### **Scheme to Repair and Line the Water Channels**

**104 Sh. Randhir Panihar (Nalwa):**

Will the Irrigation & Water Resources Minister be pleased to state: -

- a) whether there is any scheme of the Department to line the unlined field water channels and to repair the existing lined water channels in State; and
- b) if so, the number of more than 20 years old water channels repaired in Nalwa and Adampur Assembly Constituencies during the last one year?

----

### **The Details of New Roads**

**105 Sh. Bharat Singh Beniwal (Ellenabad ):**

Will the Public Works (B&R) Minister be pleased to state the details of the

new roads proposed to be constructed in Ellenabad Assembly Constituency during the year 2025–26?

----

### **To Declare Road as a State Highway**

**106 Sh. Bharat Singh Beniwal (Ellenabad ):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to declare any road in Ellenabad Assembly Constituency as a State Highway; and

b) if so, the details thereof?

----

### **To Supply the Drinking Water**

**107 Sh. Bharat Singh Beniwal (Ellenabad ):**

Will the Public Health Engineering Minister be pleased to state: -

a) whether all *dhanis* in the rural areas of Ellenabad Assembly Constituency have been provided with drinking water facilities;

b) if not, the number of *dhanis* still left to be covered; and

c) the details of the proposal made by the Government for connecting the remaining *dhanis* with drinking water supply?

----

### **Treatment of Ayushman Card Holders**

**108 Sh. Chander Mohan (Panchkula):**

Will the Health Minister be pleased to state: -

a) whether it is a fact that certain private hospitals in Panchkula district on the Government panel such as Paras Hospital, Ojas Hospital and Alchemist Hospital provide treatment to Government employees but refuse to treat Ayushman Card holders who are eligible for free treatment up to ₹5 lakh; and

b) if so, the reasons for refusal and whether these hospitals are mandated to treat Ayushman Card holders?

----

### **To Repair the School Building**

**109 Sh. Chander Mohan (Panchkula):**

Will the School Education Minister be pleased to state: -

a) whether it is a fact that the building of the Government School in Alipur village of Panchkula district is in dilapidated condition; if so, whether any budget has been allocated by the Government for its repair togetherwith the time by which the building, boundary wall and toilets of the said school are likely to be repaired;

b) the number of sanctioned posts of teachers and staff in the said school togetherwith the number of teachers and staff presently working therein; and

c) the present strength of students in the school togetherwith the classes up to which the school is functional?

----

### **To Pay the Arears of Sanitation Workers**

**110 Sh. Chander Mohan (Panchkula):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that the agenda to pay arrears of sanitation workers in Municipal Corporation, Panchkula, for the period from year 2017 to March 2025 has been approved in the meeting of Municipal Corporation in March, 2025; if so, whether such arrears have been paid by the Government; and

b) if not, the time by which such arrears are likely to be paid?

----

### **To Correct Errors in Family ID's**

**111 Sh. Umed Singh (Badhra):**

Will the Chief Minister be pleased to state: -

a) whether it is a fact that there are widespread errors in the family income details recorded under the State's Family ID system, due to which the public is unable to avail the benefits of various schemes; and

b) if so, whether there is any proposal under consideration of the Government to fix a definite time frame to correct these errors?

----

### **To Utilise Funds for Developing Parks, Greenery and Other Public Facilities**

**112 Sh. Umed Singh (Badhra):**

Will the Environment, Forests and Wildlife Minister be pleased to state: -

a) whether it is a fact that due to extensive mining activities in Badhra area of Dadri district, the pollution situation in nearby villages has become severe; and

b) if so, whether there is any proposal under consideration of the Government to utilize funds from the Pollution Department for developing parks, greenery and other public facilities in these villages togetherwith the details thereof?

----

### **To Grant Industrial Status to Crushers**

**113 Sh. Umed Singh (Badhra):**

Will the Industries & Commerce Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to grant official industrial status to the crusher zone in Badhra area by recognising it as an industrial activity so that it can avail policy benefits and regulatory facilitation; and

b) if so, the details thereof?

----

### **To Establish an Industrial Hub**

**114 Sh. Ram Kumar Gautam (Safidon):**

Will the Industries & Commerce Minister be pleased to state whether it is a fact that Pillukhera is the junction point of Jind-Sonipat Road, 152-D expressway and Jammu-Katra Expressway; if so, whether there is any proposal under consideration of the Government to establish an Industrial Hub or IMT at Pillukhera togetherwith the details thereof?

----

### **To Upgrade Pillukhera as Municipal Committee**

**115 Sh. Ram Kumar Gautam (Safidon):**

Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to upgrade Pillukhera as Municipal Committee; if so, the details thereof togetherwith the time by which the abovesaid proposal is likely to be materialized?

----

### **To Fill-up the Vacant Posts of Doctors and Other Staffs**

**116 Sh. Rajbir Fartia (Loharu):**

Will the Health Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to set-up a new Sub-centre and construct a new building in Siwani Mandi keeping in view of the fact that with a population of over 20,000, it has only one Sub-centre and its building is also dilapidated;

b) whether there is any proposal under consideration of the Government to appoint doctors and other staff in Civil Hospital (SDCH) of Siwani and make it fully functional;

c) the time by which the vacant posts of Multipurpose Health Workers (Male/Female) in Sub-Health Centres of Loharu Assembly Constituency are likely to be filled-up; and

d) whether it is a fact that the posts of Doctor, Pharmacist, MPHS (Male-1), and MPHS (Female-1) are lying vacant in the Health Institute of Jhumpa Kalan village; if so, the time which such posts are likely to be filled-up?

----

### **To Start Construction Work of PWD Rest House**

**117 Sh. Rajbir Fartia (Loharu):**

Will the Public Works (B&R) Minister be pleased to state whether there is any proposal under consideration of the Government to start the construction work of the approved PWD Rest House at Behal; if so, the time by which the construction work of abovesaid Rest House is likely to be started?

----

### **To Open New Dispensaries**

**118 Sh. Rajbir Fartia (Loharu):**

Will the Ayush Minister be pleased to state: -

- a) the dispensary wise number of permanent staff posted in Ayurvedic Dispensaries in Siwani Block; and
- b) whether there is any proposal under consideration of the Government to open new dispensaries in the abovesaid area and recruit regular staff for such dispensaries?

----

### **To Take Action Against Illegal Encroachment**

**119 Sh. Mool Chand Sharma (Ballabgarh):**

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether it is a fact that approximately 2 acres of land belonging to the Haryana Shahari Vikas Pradhikaran (HSVP), located near Arya Nagar in Sector-64C of Ballabgarh, where sewerage, road and other works have already been completed, has been encroached upon by certain persons through wire fencing; and
- b) if so, the reasons for such encroachment togetherwith the action taken or likely to be taken by the Government in this regard?

----

### **To Construct a Bus Stand on PPP Mode**

**120 Sh. Mool Chand Sharma (Ballabgarh):**

Will the Transport Minister be pleased to state: -

- a) whether it is a fact that an announcement was made by the previous Government to construct a bus stand at Ballabgarh under the PPP mode; and
- b) if so, the present status of the progress made by the Government in this regard?

----

